

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfer/posting order is hereby made in official exigency with immediate effect:

Sl. No.	Name (S/Sh./Ms) Designation & EC	From	To
1.	Rajender Singh, JA EC: 13762	Ahlmad in the Court of Sh. Chatinder Singh MM-07, (Central), Tis Hazari Courts, Delhi.	JA in Record Room (Sessions), East, KKD Courts, Delhi
2.	Amit Bhardwaj, JA EC: 10143868	JA in Record Room (Sessions), East, KKD Courts, Delhi	Ahlmad in the Court of Sh. Chatinder Singh MM-07, (Central), Tis Hazari Courts, Delhi.
3.	Ravi Shanker Dubey, JJA EC: 21969615	Ahlmad in the Court of Ms. Vandana, ADJ-08, (Central), Tis Hazari Courts	JJA in copying Agency, (South), Saket Courts, New Delhi
4.	Sunil Kumar, JA EC: 80752999	JA in Copying Agency, Central, THC, Delhi	Ahlmad in the Court of Ms. Vandana, ADJ-08, (Central), Tis Hazari Courts, Delhi.
5.	Sharvan Kumar, JJA EC: 99582192	JJA in copying Agency, (South), Saket Courts	JJA in Copying Agency, (Central), Tis Hazari Courts, Delhi
6.	Meenu Garg, JA EC: 71529976	Ahlmad in the Court of Ms. Kanika Handa, MM, NI Act-04, SE District, Saket Courts, New Delhi	JA in Accounts Branch, South District Saket Courts, New Delhi
7.	Sanjeev Kumar, JJA EC: 73900277	JJA in Accounts Branch, South District Saket Courts, New Delhi	Ahlmad in the Court of Ms. Kanika Handa, MM, NI Act-04, SE District, Saket Courts, New Delhi
8.	Sh Jitendra Kumar Mann, Sr.JA EC: 88005145	SJA in Delhi State Legal Service Authority RACC Court Complex, (in diverted capacity)	Reader in the Court of Sh. Mukesh Kumar Gupta, Ld. District Judge (Commercial Court)-07, (Central), Tis Hazari Courts, Delhi
9.	Deepak, JA EC: 49216095	Reader in the Court of Sh. Mukesh Kumar Gupta, Ld. District Judge (Commercial Court)-07, Central, THC, Delhi	JA in Office Pool, (Central), Tis Hazari Courts, Delhi.
10.	Lalit Kishore, JA EC: 76121210	Ahlmad in the Court of Sh. Gautam Manan, Ld. ASJ-09 West, THC, Delhi	Reader in the Court of Sh. Rajesh Kumar Goel, District Judge (Commercial)-02, (Central), Tis Hazari Courts
11.	Vikas, JA EC: 54590147	Reader in the Court of Sh. Gautam Manan, Ld. ASJ-09 West, THC, Delhi	Ahlmad in the Court of Sh. Gautam Manan, Ld. ASJ-09 West, THC, Delhi
12.	Satpal, JA EC: 58478358	Record Room (Criminal), (Central), Tis Hazari Courts, Delhi.	Reader in the Court of Sh. Gautam Manan, Ld. ASJ-09 West, THC, Delhi
13.	Harish Kumar, JJA (Newly appointed JJA on compassionate ground)	JJA in Office Pool, Administration Branch-II (Central), Tis Hazari Courts, Delhi.	JJA in Record Room (Criminal), (Central), Tis Hazari Courts, Delhi.
14.	Sachin Dhankhad, JJA EC: 53370496	JJA in Administration Branch-II (Central), Tis Hazari Courts, Delhi.	Asst. Ahlmad in the Court of Sh. Rajesh Kumar Goel, District Judge (Commercial)-02(Central), Tis Hazari Courts, Delhi.
15.	Vikas Chauhan, JA EC: 60133233	Reader in the Court of Sh. Naresh Kumar Laka, ADJ-07, (Central), Tis Hazari Courts, Delhi	Reader in the Court of Sh. Arun Sukhija, Judge Family Court-02 West, THC (In diverted capacity for a period of one year or till further orders whichever is earlier.
	Kuldeep Singh Tanwar, JA EC: 84758476	Ahlmad in the Court of Sh. Rajesh Malik, ADJ-06, Central, THC	Reader in the Court of Sh. Naresh Kumar Laka, ADJ-07, (Central), Tis Hazari Courts

*[Handwritten signature]*  
15/11/20

Sl. No.	Name (S/Sh./Ms) Designation & EC	From	To
17.	Satheesh V, JA EC:42763510	Reader in the Court of Sh. Arun Sukhija, Judge Family Court-02 West, THC.	JA in Administration Branch-II (Central), Tis Hazari Courts, Delhi.
18.	Pradeep, JJA EC:73459450	Office Pool, (HQs), THC previously a/w Sh. Pawan Kumar Jain, Chairman IT & Digitization, DDC	IT & Digitization, DDC (a/w Sh. Sunil Kumar Sharma, Chairman)
19.	Suresh Uniyal, SJA EC: 18780854	Reader in the Court of Sh. Anubhav Jain ACMM, (Shahdara), Karkardooma Courts	SJA in Judicial Branch, (Central), Tis Hazari Courts, Delhi.
20.	Praveen Kumar Sharma, SJA EC: 85169417	Reader in the Court of Sh. Pranav Joshi JSCC-cum-ASCJ-cum-Guardian Judge, (Central), Tis Hazari Courts, Delhi	Reader in the Court of Sh. Anubhav Jain ACMM, (Shahdara), Karkardooma Courts
21.	Parveen Kumar, JA EC:80769264	JA in Judicial Branch, (Central), Tis Hazari Courts, Delhi.	Reader in the Court of Sh. Pranav Joshi JSCC-cum-ASCJ-cum-Guardian Judge, (Central), Tis Hazari Courts
22.	Narender Kumar Gautam, JA EC : 11709157	Ahlmad in the Court of Sh. Dheeraj Mor, ASJ-06 (New Delhi), PHC	JA (in diverted Capacity) in the Hon'ble High Court of Delhi
23.	Ravi Kumar, JA EC: 97807900	JA in Copying Agency, New Delhi District, PHC	Ahlmad in the Court of Sh. Dheeraj Mor, ASJ-06 New Delhi District, PHC
24.	Minakshi Parsad, JJA (Newly appointed JJA on compassionate ground)	JJA in office pool, (Central), Tis Hazari Courts, Delhi.	JJA in Copying Agency, New Delhi District, PHC
25.	Bharat Bhushan, JA EC: 81618172	Ahlmad in the Court of Ms. Bhujali, MM-01 (North), Rohini Courts	Ahlmad in the Court of Ms. Snigdha Sarvaria, ASJ (FTSC) (RC), (East), Karkardooma Courts
26.	Aakash Bhardwaj, JA EC: 47851693	Ahlmad in the Court of Sh. Amitabh Rawat, Spl. Judge (PC Act)(CBI)-14, Rouse Avenue Courts	Ahlmad in the Court of Ms. Bhujali, MM-01 (North), Rohini Courts
27.	Subhash Chand, JA EC: 53763233	Ahlmad in the Court of Ms. Snigdha Sarvaria, ASJ (FTSC) (RC), (East), Karkardooma Courts	Ahlmad in the Court of Sh. Amitabh Rawat, Spl. Judge (PC Act)(CBI)-14, Rouse Avenue Courts
28.	Karamvir Dahiya, JJA EC: 88848406	Asst. Ahlmad in the Court of Sh. Mayank Aggarwal MM-09, Central, Tis Hazari Courts	Asst. Ahlmad in the Court of Ms. Snigdha Sarvaria, ASJ (FTSC) (RC), (East), Karkardooma Courts
29.	Vandana Yadav, JJA EC: 64034560	Asst. Ahlmad in the Court of Ms. Snigdha Sarvaria, ASJ (FTSC) (RC), (East), Karkardooma Courts	Asst. Ahlmad in the Court of Sh. Mayank Aggarwal MM-09, Central, Tis Hazari Courts, Delhi
30.	Surender, JJA EC: 58026406	Asst. Ahlmad in the Court of Ms. Vidhi Gupta Anand, CMM, (Shahdara), Karkardooma Courts	Asst. Ahlmad in the Court of Ms. Preeti Parewa, ASJ (FTSC) (FOCSO)-01, (West), Tis Hazari Courts, Delhi
31.	Neetu Bhardwaj, JJA EC:89213845	Asst. Ahlmad In the Court of Sh. Sushil Anuj Tyagi, ASJ-04, (Central), Tis Hazari Courts, Delhi	Asst. Ahlmad in the Court of Ms. Vidhi Gupta Anand, CMM, (Shahdara), Karkardooma Courts
32.	Shalu, JJA EC:57613930	Asst. Ahlmad in the Court of Ms. Preeti Parewa, ASJ (FTSC) (FOCSO)-01, (West), Tis Hazari Courts, Delhi	Asst. Ahlmad In the Court of Sh. Sushil Anuj Tyagi, ASJ-04, (Central), Tis Hazari Courts, Delhi
33.	Yusuf Raza, JA EC: 13952	JA in Computer Branch (Central), Tis Hazari Courts, Delhi	JA in Office Pool, South East District, Saket Courts, Delhi
34.	Sushma Rani, JA EC:14073	JA in Copying Agency (Central), Tis Hazari Courts, Delhi	JA in Office Pool, South East District, Saket Courts, Delhi

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Sl. No.	Name (S/Sh./Ms) Designation & EC	From	To
35.	Vikram, JJA EC:7143671	JJA in Record Room Civil, Central, THC, Delhi.	Ahlmad in the Court of Sh. Rajesh Malik, ADJ-06, Central, THC, Delhi
36.	Roshni, JJA EC: 92053810	JJA in Litigation Branch, (C) THC,	JJA in Record Room Civil, , Central, THC, Delhi
37.	Shelly Gupta, JA EC: 42561776	Asst. Ahlmad in the Court of Sh. Vishal Pahuja ASJ (FTC)-02 (South), Saket Courts, New Delhi	JA in Computer Branch (East), Karkardooma Courts, Delhi
38.	Babita Tokas, JA EC: 85963152	Reader in the Court of Ms. Chhaya Tyagi, MM-05, East, Karkardooma Courts, Delhi	JA in Office Pool, South District, Saket Courts, New Delhi.
39.	Kamla Nainwal, JA EC: 94023882	JA in Computer Branch (East), Karkardooma Courts, Delhi	Reader in the Court of Ms. Chhaya Tyagi, MM-05, East, Karkardooma Courts, Delhi
40.	Vijay Anand, JA EC: 59026596	Reader in the Court of Sh. Sanjeev Kumar-II Spl. Judge (NDPS)-02, (Central), Tis Hazari Courts	Reader in the Court of Ms. Preeti Agrawal Gupta, District Judge (Commerical Court-01), (North-West), Rohini Courts
41.	Ishwar Chand, JA EC:13065	Reader in the Court of Ms. Preeti Agrawal Gupta, District Judge (Commercial Court-01), (North-West), Rohini Courts	Reader in the Court of Sh. Sanjeev Kumar-II Spl. Judge (NDPS)-02, (Central), Tis Hazari Courts

- Note:** (i) The tenure of posting of Sh. Dhananjay Pratap Singh, JJA, EC 71345350, presently posted in the Court of Sh. Sanjeev Jain, Ld. Principal Judge, Family Courts, (East), KKD, Delhi (in diverted capacity) is extended (w.e.f 11.04.2024) for a further period of 01 year or till further orders whichever is earlier .
- (ii) Transferred officials shall handover the charge of all the records in their custody along with the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations.
- (iii) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 24092-24342 /P&T/Admn.II/HQs/2024

Dated, Delhi the /

15 APR 2024

Copy forwarded for information and necessary action to:

1. The Worthy Registrar, Hon'ble High Court of Delhi.
2. The Principal District & Sessions Judge concerned, Delhi/New Delhi.
3. The Principal Judge, Family Courts (HQs), Dwarka Courts, New Delhi
4. The Officer(s)/Officer In-Charge concerned.
5. The Personal Office of the undersigned.
6. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
7. The DDO, Accounts Branch concerned Delhi / New Delhi.
8. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
9. The Dealing Assistants, ACR Cell (HQs), Delhi.
10. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
11. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi